

an agreement with the Indian Oil Company they ceased to work as such marketing organisers and thereafter their sole business was to purchase petroleum products from Indian Oil Company under the said agreement and marketing these.

(d) State Trading Corporation are not concerned with the allocation of agencies to sell the products of Indian Oil Company.

### महाराष्ट्र में लौह अयस्क के निक्षेप

\*४६४. { श्री श्रीकारलाल बोरवा :  
श्री रघुनाथ सिंह :  
श्री सिद्धेश्वर प्रसाद :

क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में ही किए गए सर्वेक्षणों के परिणामस्वरूप महाराष्ट्र में लौह अयस्क के बड़े निक्षेप मिले हैं ;

(ख) यदि हाँ, तो ये निक्षेप कहाँ कहाँ पाये गये हैं ; और

(ग) सर्वेक्षण करने में कितना धन व्यय हुआ तथा कितने लौह अयस्क मिलने का अनुमान है ?

खान और ईंधन मंत्री (श्री अलगेशन):

(क) कोई नए निक्षेप नहीं पाये गये हैं।

(ख) और (ग). प्रश्न ही नहीं उठता।

### Indo-U.A.R. Scientific Agreement

\*495. **Shri P. K. Deo:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any agreement has been signed between India and United Arab Republic to establish a board of scientists to co-ordinate research programme; and

(b) in which fields of science this facility will be extended?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). The Cultural Agreement between India and U.A.R. provides among other things for the exchange of scientists and scientific knowledge. In terms of that agreement a delegation of Indian Scientists under the leadership of the Director General, Council of Scientific and Industrial Research recently visited United Arab Republic and discussed a programme for the exchange and training of scientists between the two countries in fields like Solid State Physics, Ultra Sonics, Textile Chemistry, Metallurgy, Electrochemical Industries, Glass and Ceramics, Leather Research, Marine Chemicals, Vegetable Oils, Electronic Engineering, Aeronautic Petroleum, Chemical Engineering etc.

The programme will be fulfilled within the available financial resources.

### Setting up Federal Universities

\*496. { **Shri P. Venkatasubbaiah:**  
**Shri M. P. Swamy:**  
**Shri Arunachalam:**

Will the Minister of Education be pleased to state:

(a) whether Government propose to start federal type of universities in different States;

(b) if so, which are the States that have been selected for this purpose; and

(c) whether the Government of Andhra Pradesh have approached the Central Government for establishing one such university in that State?

**The Minister in Charge of Ministry of Education (Shri Humayun Kabir):**

(a) No, Sir. The establishment of Universities in the States is the exclusive responsibility of the State Governments concerned.

(b) Does not arise.

(c) In their interim report, the Committee on Establishment of New

Universities had recommended *inter alia* that a new University may be established in Andhra Pradesh. The Government of Andhra Pradesh informed the Government of India, that due to National Emergency, the State Government could not do so, but the Central Government may consider the desirability of starting a Central or Federal University in Andhra Pradesh wholly financed by the Central Government.

#### Revision of Lists of Scheduled Castes and Scheduled Tribes

\*497. **Shri Hem Raj:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 138 on the 27th February, 1963 and state:

(a) whether the work of revising the lists of Scheduled Castes and Scheduled Tribes has since been completed; and

(b) if so, the main changes proposed?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) The work of revision of lists of Scheduled Castes and Scheduled Tribes has not yet been completed.

(b) Does not arise.

#### राष्ट्रीय एटलस

\*४९८ { श्री कछवाय :  
{ श्री बड़े :

क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 'राष्ट्रीय एटलस' का कोई सबसुलभ तथा सत्ता संस्करण प्रकाशित करने की कोई योजना सरकार के विचाराधीन है ; और

(ख) यदि हाँ, तो यह कब तक प्रकाशित किया जायेगा ?

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्रालय में उपमन्त्री (डा० म० मो० दास) : (क) जी नहीं ।

(ख) सबाल पैदा नहीं होता ।

#### Manganese and Iron Ore

\*499. { **Shri Ramachandra Ulaka:**  
{ **Shri Dhuleshwar Meena:**

Will the Minister of Mines and Fuel be pleased to state:

(a) whether the production in manganese and iron ore mines in Orissa and Bihar has considerably gone down;

(b) if so, the reasons therefor; and

(c) the steps taken by Government in this regard?

**The Minister of Mines and Fuel (Shri Alagesan):** (a) No, Sir. The production of iron ore and manganese ore in Bihar and Orissa has been increasing except for a small fall in the production of manganese ore in the first half of 1963 compared with the production in the first half of 1962.

(b) The fall in the output of manganese ore was due to the discontinuance of mining operations in some of the mines, the leases for which were not renewed by the State Governments of Bihar and Orissa. The slump in the manganese mining industry also affected the output to some extent.

(c) To provide relief to the manganese mining industry, the Government have been given freight concessions on manganese ore intended for export. As a measure of export promotion, exporters of manganese ore are permitted to import mining equipment and machinery for the improvement of their manganese mines to the extent of 5 per cent of the foreign exchange earned by them through the export of manganese ore in the case of straight sales against cash. A Committee has also been set up recently to study the problems relating to the manganese ore industry.